## Security norms set by FAA and ICAO

- 1921. DR. ASHOK BAJPAI: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Indian aviation sector does not satisfy the security norms set by Federal Aviation Administration (FAA) and International Civil Aviation Organisation (ICAO);
- (b) if so, whether Government has any plan to improve country's aviation security and safety levels to match with international security standards;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) No, Sir. The Indian Aviation Sector follows the security and safety norms set by International Civil Aviation Organisation (ICAO). The ICAO conducts security and safety audits in India. In addition, Federal Aviation Administration (FAA) of United States of America (USA) under its International Aviation Safety Assessment (IASA) conducts safety audit of India. Through the process of audit and compliance of their observations, the Indian aviation sector satisfies the norms of FAA and ICAO.

- (b) and (c) As a regulator of security and safety, Bureau of Civil Aviation Security (BCAS) and Directorate General of Civil Aviation (DGCA) respectively, regularly review the norms, regulations and amend them on the basis of standards set by ICAO, on continuous basis. To improve safety, DGCA conducts surveillance by way of periodic proficiency and standard checks of pilots, regulatory audits of operations, periodic spot checks. Further, DGCA issues instructions by way of circulars and civil aviation requirements, disseminates safety information and implements recommendations emanating from investigation of aircraft accidents and hazardous incidents. Similarly, BCAS also conducts schedule audits of airports, issues Aviation Security (AVSEC) orders and instructions, updates National Civil Aviation Security Program (NCASP) etc. in order to improve security.
  - (d) Does not arise in light of the reply to Part (b) and (c) above.

## Night landing facilities at all airports in the country

- 1922. DR. ANIL AGRAWAL: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government has provided night landing facilities at all airports in the country including Uttar Pradesh;